

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT- V

19) C.P.(CAA)/3769(MB)2019
C.A.(CAA)/2281(MB)2019

CORAM:

SMT. ANURADHA SANJAY BHATIA
Member (Technical)

SHRI H. V. SUBBA RAO
Member (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **25.11.2022.**

NAME OF THE PARTIES: DNEG India Media Services Limited

UNDER SECTION 230-232 OF THE COMPANIES ACT, 2013

ORDER

Mr. Ahmed Chunawala, Advocates appearing for the Applicant is present through virtual hearing.

List this matter on **08.12.2022.**

SD/-

ANURADHA SANJAY BHATIA
Member (Technical)

SD/-

H. V. SUBBA RAO
Member (Judicial)

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